

**FORM FC (RBI)**  
(Paragraph 10B.2)

**[To be filed with the Regional Office of RBI in connection with issue of shares under the 'Automatic Route of RBI' availing of the general permission]**

- (i) Please carefully fill in all items; put "N.A." wherever not applicable.
  - (ii) Please indicate only NIC Code No. and description in items VII & VIII.
  - (iii) Please note to obtain separate permission wherever approval for technology transfer is required, by lodging application in Form FT(RBI) with the Regional Office of RBI.
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**I. Nature of activity (Please carefully tick the appropriate box)**

**For Foreign Investment only**

- 1. **not exceeding 51%** for manufacture of products in Annexure III industries.
  - 2. **not exceeding 51%** for Hotel/Tourism Related Industries as per Annexure III.
  - 3. **not exceeding 51%** for Services Sector in Annexure III.
  - 4. **not exceeding 51%** in Trading Companies primarily engaged in Exports.
  - 5. **not exceeding 50%** in Mining Sector in Annexure III.
  - 6. **not exceeding 74%** for Manufacture of Products in Annexure III.
  - 7. **not exceeding 74%** for Services Sector in Annexure III.
  - 8. **upto 100%** for industries/items included in Part 'D' of Annexure III.
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